

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2992
TO BE ANSWERED ON 31st DECEMBER,2018

RISPC

2992. SHRI DUSHYANT CHAUTALA:

Will the Minister of **COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री)** be pleased to state:

- (a) whether the Government has implemented Revenue Insurance Scheme for Plantation Crops (RISPC) for protecting the growers from the risks like pest attacks and low rate from falling price of the product;
- (b) if so, the details thereof;
- (c) whether the Government has initiated the Revenue Insurance Scheme in place of Price Stabilisation Fund Scheme; and
- (d) if so, the number of growers benefitted under this scheme, State-wise?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a) to (c) After the expiry of Price Stabilisation Fund Scheme in September,2013, Department of Commerce approved the pilot Revenue Insurance Scheme for Plantation Crops (RISPC) covering tea, coffee, rubber, cardamom and tobacco in nine districts of seven States for two years from 16.9.2016 to protect growers of plantation crops from the twin risks of yield loss due to adverse weather parameters, pest attacks etc and income loss caused by fall in international/domestic price. The scheme remained a non-starter as it did not elicit desired response from the target groups and Insurance Companies.

(d) does not arise.
